

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.06.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

12:00 Noon

In the court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 405 of 2020	Sameer Das Vs. Radstad India Pvt. Ltd. & Anr.	Dhaval Deshpande	Chitranshul Sinha- R1 Rajendra Gupta-RP

For Admission (After Notice)

2.	Comp. App. (AT) No. 83 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar